

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) At present there is no proposal to establish any Central Undertaking for electronics in the State of Madhya Pradesh.

(b) Government encourages setting up of electronics industries throughout the country in any permissible area. No special measures are being adopted for Madhya Pradesh. The State Government endeavours to create conditions conducive for setting up such industries. Department of Electronics gives necessary guidance whenever required.

[English]

Human Sacrifices in Orissa

3452. SHRI CHINTAMANI PANIGRAHI :

DR. G.S. RAJHANS :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the ghastly happenings of human sacrifices in Orissa in such modern times has drawn the serious attention of the Government of India;

(b) whether another human sacrifice has occurred in Mine No. 1 of Tata Iron and Steel Company at Sukinda on 7th October;

(c) whether the Union Government is enquiring into such human sacrifices in Orissa; and

(d) whether more than 60 human sacrifices have taken place in Orissa during the last three years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) or (d). The subject "Public Order" is in the State List of the VIIth Schedule of

the Constitution. So is the subject "Police". Maintenance of public order which includes prevention and detection of crime through the machinery of the police agencies is, thus, the responsibility of the State Governments.

According to the information furnished by the Government of Orissa, only 8 cases of human sacrifice came to the notice of the Government during the last 3 years. Out of these 8 cases, 3 cases were declared not pertaining to human sacrifice after investigation. In the Mine at Sukinda, no case of human sacrifice was reported on the 7th October, 1985. However, a murder took place on that date due to sudden provocation.

Steps to remove Corruption in Police Organisation

3453. SHRI CHITTA MAHATA :
SHRI JITENDRA SINGH :
SHRI MOHD. MAHFOOZ ALI KHAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to take some specific steps to remove corruption in the police organisation in the Capital and in other Government organisations; and

(b) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : (a) Yes, Sir.

(b) The measures are that decoy complainants are sent to police stations; corrupt officers are being weeded out; raids are intensified under the Prevention of Corruption Act; and the Distt. Vigilance Cells and the Vigilance Branch of Delhi Police have intensified surveillance to guard against malpractices and corruption.

Pakistani Trained Extremists

3454. SHRI A. J. V. B. MAHESWARA RAO : Will the Minister of HOME AFFAIRS be pleased to state :